

OFFICE OF THE DISTRICT & SESSIONS JUDGE: DELHI

ORDER

In continuation of this office's earlier Order No. Admn.II/P&T/2011/41901-910 dated 04.07.2011, Sh. Prabhat Bhatti, Asstt. Accounts Officer (Ad-hoc) presently working in the Accounts Branch, O/o Ld. District Judge & ASJ I/C, New Delhi District on Tuesday & Friday and in the Accounts Branch, O/o Ld. District Judge & ASJ I/C, South/South-East District on Monday, Wednesday, Thursday & Saturday is hereby directed to work exclusively as Asstt. Accounts Officer (Ad-hoc) in the Accounts Branch, O/o Ld. District Judge & ASJ I/C, South/South-East District, Saket Courts, New Delhi, till further orders.

Further, Sh. Man Mohan Singh Sachdeva, Asstt. Accounts Officer (Ad-hoc) in Accounts Branch, O/o Ld. District Judge & ASJ I/C, West District, THC, Delhi is hereby directed to perform his duty as AAO in Accounts Branch, O/o Ld. District Judge & ASJ I/C, West District on Monday, Wednesday, Thursday & Saturday and in the Accounts Branch, O/o Ld. District Judge & ASJ I/C, New Delhi District on Tuesday & Friday, till further orders.

Non-compliance of the above directions shall be viewed seriously.

hmm/12 30/1/12
(SUNITA GUPTA)
DISTRICT & SESSIONS JUDGE
DELHI

No. Admn.II/P&T/2012/7533-547. Delhi, Dated the 30 JAN 2012

Copy forwarded for information and necessary action to:

1. The Ld. District Judge & ASJ I/C, West, New Delhi & South/South-East District, Delhi/New Delhi.
2. The Ld. DDO, Accounts Branch, O/o the District Judge & ASJ I/C, West, New Delhi & South/South-East District, Delhi/New Delhi.
3. Personal Office of the Ld. District & Sessions Judge, Delhi.
4. The Officials concerned.
5. Dealing Officials, Personal File/CR/Leave.
6. The Website Committee, Tis Hazari Courts, Delhi.

A. K. Singh
Superintendent (Admn. II)
Tis Hazari Courts, Delhi